GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2852 TO BE ANSWERED ON DECEMBER 05, 2019

SHELTER HOMES FOR URBAN HOMELESS

NO. 2852. DR. G. RANJITH REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the details of schemes under which the Government supplements efforts of the States to provide shelter homes for urban homeless;
- (b) the details of shelter homes that the Government has provided to the State of Telangana during the last five years and the current year, year-wise and district-wise;
- (c) whether no allocation has been made to Telangana in the current year; and
- (d) if so, the reasons therefor and the number of shelter homes that so far have been constructed and have become operational during the said period?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): It is the primary responsibility of respective Governments of the States/Union Territories to provide shelters for the urban homeless. However, in order to complement and supplement their efforts, Ministry of Housing & Urban Affairs is administering scheme of 'Shelter for Urban Homeless (SUH)'under Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

(b) to (d): The State level Project Sanctioning Committee (PSC)is competent to approve proposals for establishment of shelters. As reported by State Government of Telangana, the details are as under:

Year	Shelters		
	Sanctioned by PSC	Functional	
2014-15	42	17	
2015-16	2	3	
2016-17	3	1	
2017-18	0	4	
2018-19	8	1	
2019-20	-	2	

DAY-NULM is a Centrally Sponsored Scheme under which, for Telangana, 60% of funds are provided by the central government in a consolidated manner for the Mission and remaining by the state government. In 2019-20, an amount of Rs. 31.60 crore has been released under DAY-NULM to Telangana. It is the responsibility of the state to apportion appropriate amount for the shelters based on the local requirement.

For the year, as reported by State Government, a target has been fixed for construction/refurbishment of 10 shelters.

The District-wise details of shelter sanctioned and functional are at Annexure-I.

<u>Annexure-I to Lok Sabha Unstarred Question No. 2852 for Answer on</u> 05.12.2019

District-wise status of shelters under DAY-NULM in Telangana

SI.	Name of District	Shelters	
No		Sanctioned by PSC*	Functional
1.	GHMC	20	15
2.	Warangal Urban	4	2
3.	Nizamabad	4	1
4.	Karimnagar	1	1
5.	Jagitial	1	1
6.	Suryapet	2	1
7.	Khammam	2	1
8.	Nalgonda	5	2
9.	Mahabubnagar	2	1
10.	Siddipet	2	1
11.	Peddapalli	3	2
12.	Adilabad	2	0
13.	Sangareddy	2	0
14.	RajannaSirchilla	2	0
15.	Bhulpalapally	1	0
16.	Gadwal	1	0
17.	Kamareddy	1	0
	Total	55	28

^{*}Besides above, in FY 2019-20, State Government has targeted for construction/refurbishment of 10 shelters.
